

## Declaration of Assets and Liabilities

Year 2024-2025

I, JAY PRAKASH DUBEY, Son of LATE RAM SAKAL DUBEY, aged 50 years, belonging to Bihar Legislative Assembly Secretariat, Patna Service and presently working as Under Secretary of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description   | Self  | Spouse<br>Jyoti Kumari                     | Dependant-1<br>Jyotasana | Dependant-2<br>Krish Raj                   | Dependant-3 |
|---------|---|---|--|--------------------------|--|-------------|
| (i)     | Cash  | Rs. 5000/-  | Rs. 2000/-                                 | NIL                      | NIL  | NIL         |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | S.B.I Saving A/c- Rs. 5000/-<br>BOB Saving A/c- Rs.6,000/-<br>S.B.I. R/D A/c-30000/- P.A.   | S.B.I Saving A/c- Rs. 10000/-              | NIL                      | NIL  | NIL         |
| (iii)   | Bonds, Debentures and Shares in companies                                     | LIC-10 Share  | NIL  | NIL                      | NIL  | NIL         |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc.         | 1. LIC P. No.-515435673<br>Premium Rs. 9168/-<br>2. LIC P. No.-513289646<br>Premium Rs. 3328/-<br>3. LIC P. No.-528039723<br>Premium Rs. 5408/- | LIC P. No.-517822703<br>Premium Rs. 3843/- | NIL                      | LIC P. No.-82929510<br>Premium Rs. 26033/- | NIL         |
| (v)     | Motor Vehicles (details of make, etc.)  | Hero Honda Bike (2019)<br>Maruti Brezza (2024)  | NIL  | NIL                      | NIL  | NIL         |
| (vi)    | Jewelry (give details of weight and value)                                    | Gold-10 Gram  | Gold-200 Gram<br><br>Silver-200 Gram       | NIL                      | NIL  | NIL         |
| (vii)   | Other assets, such as values of claims / interests                            | Home appliances-Rs. 20000/-   | Home appliances-Rs. 30000/-                | NIL                      | NIL  | NIL         |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

### B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description   | Self                     | Spouse<br>Name(S)<br>Jyoti Kumari  | Dependant-1<br>Name<br>Jyotasana | Dependant-2<br>Name<br>Krish Raj | Dependant-3 |
|---------|---|--------------------------|--|----------------------------------|----------------------------------|-------------|
| (i)     | Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                          | Undevided<br>(Ancestral) | NIL  | NIL                              | NIL                              | NIL         |
| (ii)    | Non-Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                      | NIL                      | 1. Mouja Chitkohra, Khata No.-136,<br>Area-I Katha<br>2. Mouja Pandeypur, Khata No.-73,<br>Area-I Katha<br>3. Mouja Parmanandpur, Khata No.-<br>302, Area-1200 sq. ft. | NIL                              | NIL                              | NIL         |
| (iii)   | Buildings (Commercial and residential)<br>Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value | NIL                      | NIL  | NIL                              | NIL                              | NIL         |
| (iv)    | Houses /Apartments, etc.<br>- Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value             | NIL                      | NIL  | NIL                              | NIL                              | NIL         |
| (v)     | Others (such as interest in property)   | NIL                      | NIL  | NIL                              | NIL                              | NIL         |

T. P. Dubey



- (2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

| Sr. No. | Description   | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on 11-02-2025 |
|---------|---|---|-------------------------------------|
| (a)     | (i) Loans from Banks  | S.B.I. Bihar Vidhan Mandal<br>(Car loan)                            | 7,54,040/-                          |
|         | (ii) Loans from financial institutions  | NIL   | NIL                                 |
|         | (iii) Government Dues:  | NIL   | NIL                                 |
|         | (a) dues to departments dealing with government accommodation   | NIL   | NIL                                 |
|         | (b) dues to departments dealing with supply of water  | NIL   | NIL                                 |
|         | (c) dues to departments dealing with supply of electricity  | NIL   | NIL                                 |
|         | (d) dues to departments dealing with telephones   | NIL   | NIL                                 |
|         | (e) dues to departments dealing with government transport (including aircraft and helicopters)  | NIL   | NIL                                 |
|         | (f) Other dues, if any  | NIL   | NIL                                 |
| (b)     | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Assessment Year (2024-25)<br>PAN No. AMSPD8134A<br>67,354/-         | NIL                                 |
|         | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]   | NIL   | NIL                                 |
|         | (iii) Sales Tax [Only in case of proprietary business]  | NIL   | NIL                                 |
|         | (iv) Property Tax   | NIL   | NIL                                 |

**C. Personal Detail**

GPF/CPF/PRAN No. : PTS/BLA-1136

Gender :- M (M/F)

Date of Birth :- 12/03/1976

Class/Group :- A (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- Aurangabad

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature : J. P. Dubey

Name of Employee : Jay Prakash Dubey

Designation : UNDER SECRETARY

Department : BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 11/02/2025

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.